## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No. 372/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name	of the Company	State Bank of India -Vs-	Zion Steel Ltd.	
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

(PCMA) RP

## ORDER

Ld. Pr. CA representing Resolution Professional has made a request that time may be given for filing progress report by 31/01/2018. Prayer is allowed. Progress Report may be filed by 31/01/2018.

List it on 19/02/2018 for further order.

(Jinan K.R.)

Sd

Member (J)

(V.P.Singh) Member (I)